

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the ^{10th} February , 2025

S.O 35 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the below mentioned Officer (s) to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Srinagar.

S. No	Name of Officer	Post held (either in officiating capacity or substantively)
01	Mr. Suhail Nabi Chintsaz	Chief Revenue Officer, SMC
02	Mr. Nazir Ahmad Baba	Chief Sanitation Officer, SMC
03	MR.Mudasir Hussain Banday	Chief Transport Officer, SMC
04	MR. Latief Ahmad Shah	Enforcement Officer (West), SMC
05	Mr. Mujeeb Hussain	Enforcement Officer (South) ,SMC
06	Mr. Bilal Ahmed Sheikh	Enforcement Officer (North) ,SMC
07	Mr. Mujeeb Hussain	Enforcement Officer (East) ,SMC
08	Mr. Abdul Hameed Sofi	Sanitation Officer (North), SMC
09	Mr. Manzoor Ahmad Khan	Sanitation Officer (West), SMC
10	Mr. Bashir Ahmad Lone	Sanitation Officer (East), SMC
11	Mr.Qazi Mohammad Yousuf	Sanitation Officer (South), SMC

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/1/2025-10

Dated :- 10 -02 - 2025

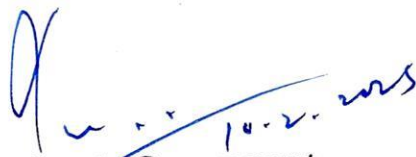
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1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner Secretary to Government, Housing and Urban Development Department Jammu /Srinagar.
3. Divisional Commissioner, Kashmir.

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4. Commissioner, Srinagar Municipal Corporation, Srinagar. This is with reference to letter No. SMC/33/2024-04-(C.No. 7408174)2773-76 Dated:- 08-02-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

(2/2)


Additional Secretary to Government
Department of Law, Justice and P.A